## **Declaration of Assets and Liabilities**

|          | D C C I C I C I C I C I C I C I C I C I                |
|----------|--------------------------------------------------------|
|          | Year 2022 - 2023                                       |
| भी राजीव | I, AVINASH- KUMAR , son/daughter/wife of SURESH-PRASAD |
| Any      | 231 94 years belonging to BIHAR LEGISLATIVE HIST MIST  |
| 463      | service and presently working as OFFICE - ATTENDANT    |
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give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr.<br>No. | Description                                                                                  | Self                                               | Spouse<br>Name(S)                   | Dependan<br>t-1<br>Name   | Dependant-<br>2<br>Name<br>KESNRI-DEVI   | Dependan<br>t-3<br>Etc. Name<br>AALIYA : AAJ |
|------------|----------------------------------------------------------------------------------------------|----------------------------------------------------|-------------------------------------|---------------------------|------------------------------------------|----------------------------------------------|
| (i)        | Cash                                                                                         | 6000                                               | 3000                                | 7000 ASP                  | 5000                                     | ARNAY-RA                                     |
| (ii)       | Deposits in<br>Banks, Financial<br>Institutions And<br>Non-Banking<br>Financial<br>Companies | 14.000<br>G.B.I.IN<br>BIHAR-VIDHAN<br>MANDAL-PATNA | 12,000<br>S.B.I.in<br>DIBNI<br>YATA | Nil                       | 19,000<br>P.W.B<br>KURMAWA<br>DOBINI WAY | wit.                                         |
| (iii)      | Bonds, Debentures and Shares in companies                                                    | Nil.                                               |                                     |                           | _                                        |                                              |
| (iv)       | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc             | Nil                                                |                                     |                           | -                                        |                                              |
| (v)        | Motor Vehicles<br>(details of<br>make, etc.)                                                 | pit.                                               | -                                   | MOTOR<br>CYSCLE<br>BROOR- | -                                        | -                                            |
| (vi)       | Jewellery (give<br>details of<br>weight and<br>value)                                        | GOLD-5 AM                                          | 8- GM.                              | NIL.                      | 4067-<br>74M-                            | _                                            |
| (vii)      | Other assets,<br>such as values<br>of claims /<br>interests                                  | NiL                                                | -                                   | -                         | -                                        | -                                            |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

| Sr.<br>No. | Description                                                                                                                                             | Self | Spouse<br>Name(S)                        | Dependan<br>t-1<br>Name | Dependan<br>t-2<br>Name | Dependant-<br>3<br>Etc. Name |
|------------|---------------------------------------------------------------------------------------------------------------------------------------------------------|------|------------------------------------------|-------------------------|-------------------------|------------------------------|
| (i)        | Agricultural Land - Location(s) - Survey.number(s) - Extent (Total<br>measurement) -Current market value                                                | NIL. | A EKAD<br>VN-DIVED<br>DOBHI<br>MANNKAMAR |                         |                         |                              |
| (ii)       | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                                               | NIL  |                                          | _                       | _                       |                              |
| (iii)      | Buildings (Commercial<br>and residential)<br>Location(s)<br>- Survey /door<br>number(s)<br>- Extent (Total<br>measurement)<br>- Current market<br>value | NIL  |                                          | 1                       |                         |                              |
| (iv)       | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value                                       | NIL  |                                          |                         | ~                       |                              |
| (v)        | Others (such as interest in property)                                                                                                                   |      |                                          |                         |                         |                              |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr.<br>No. | Description                                                                          | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as |
|------------|--------------------------------------------------------------------------------------|---------------------------------------------------------------------------|-----------------------|
| (a)        | (i) Loans from Banks                                                                 | NIL                                                                       |                       |
|            | (ii) Loans from financial institutions                                               | Nic.                                                                      |                       |
|            | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL                                                                       |                       |
|            | (b) dues to departments dealing with supply of water                                 | NIC                                                                       |                       |
|            | (c) dues to departments dealing with supply of electricity                           | NiL                                                                       |                       |

|     | (d) dues to departments dealing with telephones                                                                                                     | - NIL       |            |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|-------------|------------|
|     | (e) dues to departments<br>dealing with government<br>transport (including<br>aircraft and helicopters)                                             | wit.        |            |
|     | (f) Other dues, if any                                                                                                                              | NIL.        |            |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | HWDPK 9625P |            |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]                                                             | NiL         |            |
|     | (iii) Sales Tax [Only in case of proprietary business]                                                                                              | NIL         | Hart State |
|     | (iv) Property Tax                                                                                                                                   | NIL:        |            |

## C. Personal Detail

Date: 0.8 - 0.2 - 2023

| GPF/CPF/PRAN No. | :-     | 110145365444                                       |
|------------------|--------|----------------------------------------------------|
| Gender           | :-     | M/F)                                               |
| Date of Birth    | :-     | 1 1 1 0 1 9 9 0 (DD/MM/YYYY)                       |
|                  |        |                                                    |
| Class/Group      | :-     | C (A/B/C                                           |
| Cadre            | :-     | BIHAR-LEGISLATIVE-WORK-SERVICE                     |
|                  |        | (Full Name e.g. B.A.SBihar Administrative Service, |
|                  |        | B.S.S Bihar Secretariat Service etc.)              |
| Home District    | :-     | CAAYA.                                             |
| I hereby de      | eclare | that the above details are true to the best of my  |
| knowledge and be |        |                                                    |
|                  |        | Signature MuinASM - KUMAR                          |
|                  |        | Name of Employee: AvinASH- KUMAR                   |
| Place: PATNA.    |        | Designation: OFFICE - ATTENDANT                    |

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Department: BIHAR VIDHAN SARMA